

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)  
TIS HAZARI COURT DELHI

No. 1340-198 /2023/Gas/2022

Dated, Delhi the 26 JAN 2023

As directed copy of letter bearing no. DOA/Tg/Conf/MM (NI Act)/2023/1631/15314 dated 23.12.22 received from the Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. Ld. Judicial Officers concerned of Central District, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The CMM, Central District, Tis Hazari Courts, Delhi.
7. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

(Kaveri Bawa)  
District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

Dr. Aditi Choudhary  
D.H.S.S  
Director (Academica)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-2602191, 011-2603400 (C)  
011-26036687 (Fax)  
Email: dja@nic.in

No. DJA/Tg/Conf/MM (NI Act)/2023/1631/15314

To

1. The Ld. Principal District & Sessions Judge, Central, HQs, Tis Hazari
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, South-East, Saket
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, West, THC
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RAOC
11. The Ld. Principal District & Sessions Judge, Shahdara, KKD
12. The Ld. Principal District & Sessions Judge, North-East, KKD



Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development for JMs (N.J. Act) (Full strength) on 28<sup>th</sup> January, 2023.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2023, the Delhi Judicial Academy shall be conducting the subject Conference on 28<sup>th</sup> January, 2023 at Delhi Judicial Academy.

The proposed nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme is enclosed herewith as Annexure 'B'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 28<sup>th</sup> January, 2023, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Jud. Sr.

Yours faithfully,  
Aditi Choudhary  
(Dr. Aditi Choudhary)

Encl.: As above

offg. P. S. S. J. (1631/15314)  
26/12/22

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**Proposed Nomination List for  
Core Competence Conference for Knowledge, Skill and Perspective Development  
for MMs (NI Act) (Full Strength)**

on  
28<sup>th</sup> January, 2023

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Mayank Goel	MM (NI Act)	2	West	THC
2	Mr. Vivek Beniwal	MM (NI Act) Digital Court	1	West	THC
3	Ms. Naina Gupta	MM (NI Act) Digital Court	1	Central	THC
4	Ms. Deepali Srivastava	MM (NI Act) Digital Court		East	EKD
5	Mr. Robinjeet Singh	MM (NI Act)	4	Central	THC
6	Mr. Visvesh	MM (NI Act)	6	Central	THC
7	Ms. Sakshi Jaiswal	MM (NI Act)	5	Central	THC
8	Ms. Aakanksha	MM (NI Act)	7	South-West	Dwarka
9	Mr. Shashank Nandan Bhatt	MM (NI Act)	6	South-West	Dwarka
10	Mr. Ankit Mittal	MM (NI Act)	4	South-East	Saket
11	Ms. Remu	MM (NI Act) Digital Court		North-West	Rohini
12	Mr. Vikas Madaan	MM (NI Act)		North-West	Rohini
13	Ms. Nidhi Bala	MM (NI Act) Digital Court		North-East	KKD
14	Mr. P. Bhargav Rao	MM (NI Act)	1	West	THC
15	Ms. Padma Landoi	MM (NI Act) Digital Court	3	New Delhi	PHC
16	Mr. Nidhish Kumar Meena	MM (NI Act) Digital Court	3	South-West	Dwarka
17	Ms. Shipra Dhankar	MM (NI Act) Digital Court	4	South-West	Dwarka
18	Ms. Chhavi Bansal	MM (NI Act) Digital Court	3	South	Saket
19	Mr. Abhitesh Kumar	MM (NI Act) Digital Court	4	South	Saket
20	Ms. Kanika Agarwal	MM (NI Act) Digital Court	5	South	Saket
21	Mr. Aridaman Singh Cheema	MM (NI Act) Digital Court	6	South	Saket
22	Mr. Umang Joshi	MM (NI Act) Digital Court	5	South-West	Dwarka
23	Mr. Manuj Koushal	MM (NI Act) Digital Court	6	South-West	Dwarka
24	Ms. Neha Saini	MM (NI Act) Digital Court	7	South-West	Dwarka
25	Mr. Gaurav Goyal	MM (NI Act) Digital Court	8	South-West	Dwarka
26	Mr. Raghav Sharma	MM (NI Act) Digital Court	3	South-East	Saket
27	Ms. Ebbeni Aggarwal	MM (NI Act) Digital Court	9	South-West	Dwarka
28	Ms. Abhilasha Singh	MM (NI Act)		South	Saket
29	Ms. Bhujali	MM (NI Act)	1	Central	THC
30	Mr. Abhinav Ahlawat	MM (NI Act)	2	South-West	Dwarka
31	Ms. Aishwarya Sharma	MM (NI Act) Digital Court	2	South-East	Saket
32	Mr. Charan Salwan	MM (NI Act)	2	West	THC
33	Mr. Bhanu Pratap Singh	MM (NI Act)	1	South-East	Saket
34	Mr. Sukhjeet Singh	MM (NI Act)	3	West	THC
35	Mr. Sahil Khurmi	MM (NI Act)		Rouse Avenue	Rouse Avenue
36	Mr. Pankaj Rai	MM (NI Act)		Rouse Avenue	Rouse Avenue
37	Mr. Ompal Shokeen	MM (NI Act)	4	West	THC
38	Ms. Divya Arora	MM (NI Act)	1	South-West	Dwarka
39	Mr. Rahul Jain	MM (NI Act)	4	South-West	Dwarka
40	Ms. Aditi Rao	MM (NI Act)	3	South-East	Saket
41	Ms. Twinkle Chawla	MM (NI Act)	2	South-East	Saket
42	Mr. Sahil Monga	MM (NI Act) Digital Court	2	New Delhi	PHC
43	Ms. Jyoti Nain	MM (NI Act)	10	South-West	Dwarka

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
44	Ms. Azam Rais Khan	MM (NI Act)		Rouse Avenue	Rouse Avenue
45	Mr. Sahil Gupta	MM (NI Act) Digital Court	1	South-West	Dwarka
46	Mr. Apoorv Bhardwaj	MM (NI Act)	8	South-West	Dwarka
47	Sh Saurabh Goyal	MM (NI Act) Digital Court	1	South	Saket
48	Ms. Seema Nirmal	MM (NI Act) Digital Court	2	South-West	Dwarka
49	Ms. Aayushi Saxena	MM (NI Act)	1	South	Saket
50	Mr. Anshul Singhal	MM (NI Act)		Rouse Avenue	Rouse Avenue
51	Mr. Harshal Negi	MM (NI Act)	5	South-West	Dwarka
52	Mr. Kumar Rahul	MM (NI Act) Digital Court	1	North-West	Rohini
53	Mr. Udbhav Kumar Jain	MM (NI Act)		Rouse Avenue	Rouse Avenue
54	Ms. Katyayani Sharma Kandwal	MM (NI Act)	3	Central	THC
55	Ms. Garima	MM (NI Act) Digital Court	3	North-West	Rohini
56	Ms. Shivangi Mangla	MM (NI Act) Digital Court	2	North-West	Rohini
57	Ms. Swati Malik	MM (NI Act) Digital Court		North	Rohini
58	Mr. Anmol Nohria	MM (NI Act) Digital Court		Shahdara	KKD
59	Mr. Sarthak Panwar	MM (NI Act)	9	South-West	Dwarka
60	Mr. Vaibhav Pratap Singh	MM (NI Act) Digital Court	2	West	THC
61	Ms. Neha Goel	MM (NI Act)	2	Central	THC
62	Ms. Vinerjeet Kaur	MM (NI Act)	3	South-West	Dwarka
63	Mr. Harjot Singh	MM (NI Act) Digital Court	1	New Delhi	PHC
64	Ms. Tabassum Khan	MM (NI Act) Digital Court	1	South-East	Saket
65	Ms. Pooja Yadav	MM (NI Act)		East	KKD
66	Mr. Karanbir Singh	MM (NI Act)	5	West	THC
67	Ms. Manya	MM (NI Act) Digital Court	2	Central	THC
68	Mr. Ravi	MM (NI Act)	5	South	Saket
69	Mr. Varun Chandan	MM (NI Act)	4	South	Saket
70	Mr. Kawal Singh	MM (NI Act)	3	South	Saket
71	Mr. Siddhant Kumar	MM (NI Act)	6	South	Saket
72	Ms. Marilyn Joanna Khakha	MM (NI Act)	7	South	Saket
73	Mr. Komal	MM (NI Act)	8	South	Saket
74	Mr. Rohit Kumar	MM (NI Act) Digital Court	2	South	Saket
75	Ms. Moksha Bains	MM (NI Act)	5	South-East	Saket
76	Mr. Raj Kumar Singh	MM (NI Act) Digital Court	3	Central	THC

**DELHI JUDICIAL ACADEMY**

Program Name & Code: Core Competence Conference for Knowledge, Skill & Perspective Development [DJA/JO-02/2023]  
 Duration, Date & Day: One (1) day on 28<sup>th</sup> January, 2023 (Saturday)  
 Participants: MNs (NI Act) [Full Strength]  
 Venue: Seminar Hall, 2<sup>nd</sup> Floor, Delhi Judicial Academy  
 Programme Director: Dr. Aditi Choudhary, Director (Academics) / Chairperson (Officiating), Delhi Judicial Academy

Date & Day	10.15 am – 11.30 am	11.30 - 12.00 pm	12.00 pm – 01.15 pm	01.15 - 02.00 pm	02.00 pm – 03.15 pm	03.15 - 03.45 pm	03.45 pm – 05.00 pm
28.01.2023 (Saturday)	<p align="center"><b>Session-I</b></p> <p>Access to Justice for All – A Constitutional Vision</p> <ul style="list-style-type: none"> <li>Responding to a vulnerable witness                             <ul style="list-style-type: none"> <li>Rules &amp; Guidelines</li> <li>Digital recording of evidence</li> </ul> </li> </ul> <p>Pre-trial stage – Taking Cognizance</p> <ul style="list-style-type: none"> <li>Territorial jurisdiction</li> <li>Limitation</li> <li>Complaint by/against juristic person</li> <li>Winding up &amp; Insolvency – Effect</li> </ul>	<p align="center"><b>Session-II</b></p> <p>Issues of Trial</p> <ul style="list-style-type: none"> <li>Serving substance of accusation</li> <li>Conversion of summary trial to summons</li> <li>Digital recording of evidence</li> </ul> <p align="center"><b>Settlement</b></p> <ul style="list-style-type: none"> <li>In the Court</li> <li>Through ADR</li> <li>Consequences of non-compliance</li> </ul>	<p align="center"><b>Session-III</b></p> <p>Misc. Applications</p> <ul style="list-style-type: none"> <li>Discharge</li> <li>Right of Cross-examination</li> <li>Expert opinion</li> <li>Abatement</li> </ul>	<p align="center"><b>Session-IV</b></p> <p>Curbing Delays &amp; Reducing Arrears: Disposal by Resorting to Triple Method</p> <ul style="list-style-type: none"> <li>Plea bargaining</li> <li>Compounding</li> <li>Probation</li> <li>Discussion through Quiz</li> </ul> <p align="center"><b>Writing Contested Judgment</b></p> <ul style="list-style-type: none"> <li>Appreciation of evidence</li> <li>Presumptions &amp; Rebuttal</li> <li>Sentencing</li> <li>Compensation</li> <li>Directions extraneous to subject matter – Legal permissibility</li> </ul>			